

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 3574

TO BE ANSWERED ON FRIDAY, THE 21st MARCH, 2025

Allotment of Land for SDM Court in Rajasthan

3574. Shri Rajkumar Roat:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of land allotted to the approved Sub-Divisional (upkhand) Magistrate Court Chikhli by the Government of Rajasthan in Dungarpur district during the financial year 2023-24;
- (b) the date on which financial approval has been issued along with the amount of funds approved;
- (c) whether it is a fact that the construction work of the said court has not yet started and if so, the details thereof and the reasons therefor;
- (d) whether a demand has been made for the operation of a camp court till the court building is constructed and if so, the details thereof; and
- (e) whether the Union Government is likely to intervene in this matter and help in starting the construction work of the Sub-Divisional Court Chikhli?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) to (e) : As per information provided by the Department of Revenue, Government of Rajasthan, there has been no

announcement in the budget year 2023, in respect of Sub-Divisional(Upkhand) Magistrate Court, Chikhli, District Dungarpur, Rajasthan. However, in the budget year 2014-15, an amount of Rs.199.76 lakhs was approved for the construction of Sub Divisional office building at Chikhli, Dungarpur. A piece of land measuring 0.8090 ha was allotted for the same. The construction of the building was completed in the year 2016-17 and the office of Sub Divisional Magistrate Court has been functioning from the premises since the year 2020.
